

FORM - A

PUBLIC ANNOUNCEMENT

{Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017}

**For the attention of the stakeholders of
GRAM VAANI COMMUNITY MEDIA PRIVATE LIMITED**

S. No.	Particulars	Details
1.	Name of Corporate Person	GRAM VAANI COMMUNITY MEDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	17 September 2008
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Delhi Under Companies Act, 1956
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U22130DL2008PTC183387
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	Regd. Office: 384/2, 100 Futa Road, First Floor, Left Side Vill Ghitorni, Near Raj Medical Store, New Delhi - 110030
6.	Liquidation commencement date of Corporate Person	11 March 2024
7.	Name, Address, Email Address, Telephone Number, and the Registration number of the Liquidator	Munish Kumar Sharma Reg. No. IBBI/IPA-002/IP-N00050/2016-2017/10094 AAF-14, Shipra Krishna Azure, Kaushambi, Ghaziabad-201012, UP Email: munish@mksadvisors.com Contact: 0120-4165725, 98185-67143
8.	Last date for submission of claims	10 April 2024

Notice is hereby given that the GRAM VAANI COMMUNITY MEDIA PRIVATE LIMITED has commenced voluntary liquidation on 11 March 2024.

The stakeholders of GRAM VAANI COMMUNITY MEDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 10 April 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Munish Kumar Sharma
Liquidator

Date: 11 March 2024

Place: Ghaziabad